

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **29.09.2022** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App(AT)(CH)(Ins) No. 309/2022 & IA No. 708/2022	Prakasan V Vs Shri. Ravindra Chaturvedi	Mr. Shivashankar Paniker Mr. Biju Mathew	
2.	Comp App(AT)(CH)(INS) No. 356/2022	Renuka Devi Rangaswamy - Interim Resolution Professional of M/s. Regen Infrastructure and Services Pvt. Ltd. Vs Madhusudan Khemka - Suspended Director of M/s. Regen Infrastructure and Services Pvt. Ltd.	Mr. K Gaurav Kumar	
3.	Comp App (AT) No. 97/2022	IDBI Trusteeship Services Limited Vs Platinum Holdings Private Limited	Mr. Arun Karthik Mohan Mr. Nitesh Jain Mr. Vatsala Kumar Ms Amritha Sathyajith	

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)No.10/2021	Muralidharan M.S. Vs Technology Frontiers India Private Limited	Mr. K. Gaurav Kumar	Mr . S Sriram for R1, Mr. P. Giridharan for R3, 4,5&11 Ms. Gauri Rasgotra for R6, 7&10 Mr. Ranghasayee for R8 Mr. Kumarpal Chopra for R9

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Company Appeal(AT)(Ins) No 337/2022 & IA No. 758,759 & 813/2022	M.K.Resely & 7 ors Vs Union Bank of India & 2 ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Mr. Varun Srinivasan For Caveator-R1 Mr.A.G.Sathyanarayana For Caveator-R3
6..	Comp App (AT) (CH)(Ins) No. 256/2021	Cuboid Vs Asset Homes Pvt Ltd	Mr. Eshwar Sabapathy Mr. N V Saisunder	Mr. Vinay Mathew

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App. (AT)(CH)(Ins) No. 158/2022 & IA No.367, 368, 369/2022 & 808/2022	Suspended Management of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar WITH	Mr. K. Gowtham Kumar	Mr. Anant Merathia for R1 Mr.Nithin Chowdary Pavuluri for R2
8.	Comp. App. (AT)(CH)(Ins) No. 170/2022 & IA No.391,392/2022 & 809/2022	Suspended Management of Apex Meadows Pvt Ltd Vs Baisetty Ajay Kumar	Mr. K.Gowtham Kumar	Mr. Anant Merathia for R1 Mr. Nithin Chowdary Pavuluri for R2
9.	Comp App (AT)(INS) No.13/2022 & IA No. 28,29/2022	Mr. Yogesh Sethi Vs. M/S. Aambis Food Products Private Limited	Mr. Yagesh Jagia	Mr. A K Balaji Ms. Nithya S
10.	Comp App (AT)(INS) No.32/2021 & IA No. 75,74/2021 & 111/2022	P. Naveen Chakravarthy Vs. Ramakrishnan Sadasivam & Anr	Mr. Deepak Narayanan	Mr. M L Ganesh Mr. Mohamed Hussain
11.	Comp App (AT)(Ins) No.325/2022 & IA No. 696,697,698, 699/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj	Mr. V V Sivakumar Mr. Gautham Balaji	Mr. AG Sathiyararayana for R1 Mr. B. Dhanaraj for R4
12.	Comp App (AT)(INS) No.345/2021 & IA No. 713, 715 & 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. Through Liquidator MS. Deepa Venkat Ramani and ors	Mr. Saurab Kalia Mr. Siddharth Ms. Prachi Bhatia	Mr. Chandramouli Prabhakar for R1

Copy to:**By the order of Hon'ble Member (J)
(Chennai Bench)****1. Notice Board****2. Website: www.nclat.nic.in****For Assistance,****1. For VC Link – vcnclatchennai5@gmail.com**